

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-142/2007/5238/A

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Mridu Chanda Bordoloi,  
District & Sessions Judge,  
Sivasagar.

Dated Guwahati, the <sup>16</sup> 14 June, 2024.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJSV/STDR/2024/3544 dtd. 11.06.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, from the morning of 12.06.2024 till your return.** The next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-142/2007/5239/A, dated** , 14-06-2024

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
